

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10167 of 2015- DB

[E/CROSS/10382/2015]

(Arising out of OIO-AHM-EXCUS-002-COMMAR-014-14-15 dated 21/10/2014 passed by Commissioner of Central Excise-AHMEDABAD-II)

COMMISSIONER OF C.E.-Ahmedabad-ii

.....Appellant

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat- 380009

VERSUS

Phenix Construction Technology

.....Respondent

Plot No. 30-p, Sanand Viramgam Highway,
Naranpura Village, Sanand,
Ahmedabad, Gujarat

APPEARANCE:

Shri Rahul Gajera, Shri J C Patel, Advocates for the Appellant- Assessee
Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent -Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.11.2023
DATE OF DECISION 01.04.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10119 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**